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ITEM NO.49

COURT NO.7

SECTION XVI

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26495/2008

(From the judgement and order dated 01/08/2008 in FMA No. 782/2007 & MAT No. 4487/2005 & CAN No. 4852/2006 of The HIGH COURT OF CALCUTTA)

STEEL AUTHORITY OF INDIA LTD.& ORS.

Petitioner(s)

VERSUS

DIBYENDU BHATTACHARYA

Respondent(s)

(With prayer for interim relief)

Date: 24/04/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr. Ranjit Kumar, Sr. Adv.
Mr. Anurag Sharma, Adv.
Mr. Prashant Kumar, Adv.

For Respondent(s) Mr. M.N. Krishnamani, Sr. Adv.
Mr. Anand, Adv.
Mr. D. Bharat Kumar, Adv.
Mr. Anurag Singh, Adv.
Mr. Abhijit Sengupta, Adv.

UPON hearing counsel the Court made the following
ORDER

List for final disposal in February 2010.

Interim stay of the impugned order of the High Court.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master